


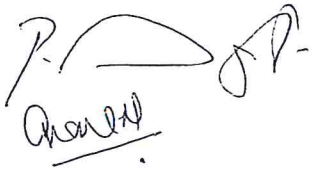
NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 10-07-2018

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/568/(IB)/2018
NAME OF THE PETITIONER(S) : MAHAVEER GINNING AND PRESSING
NAME OF THE RESPONDENT(S) : THE SRI VENKATESA MILLS LTD
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	AMRITH DHARGAU	O C ADVOCATE	
2.	ARUL PRAKASH ANANT MURATHIA	MAHAVEER GINNING Counsel for Applicant	

ORDER

Counsels representing both the parties are present. Counsel for petitioner stated that the respondent has given another proposal for settling the matter. Counsel for the respondent stated that the matter will be settled in case the parties participate in the settlement talks. Both the counsels prayed for time to make submissions in regard to the status of the settlement talks. Time is enlarged at request. Put up on 02.08.2018.

-sc/-
(S VIJAYARAGHAVAN)
Member (Technical)

-sc/-
(K ANANTHA PADMANABHA SWAMY)
Member (Judicial)